ATTENDANCE-CUM-ORDER SHEET OF HEARING

NATIONAL COMPANY LAW TRIBUNAL GUWAHATI BENCH

T.P.No.19/397/398/GB/2016 (C P No.182/2014)

Basudev Bagchi & Ors

... Petitioners

Versus

Shasi Kumar Tea Co. Pvt. Ltd. & Ors.

... Respondents

Present: Hon'ble Mr Justice P K Saikia, Member(J)

Date of hearing: 10th January 2017.

Name of the		Shasi Kr. Tea Co. Pvt. Ltd.	
Company			
Under Section		397/398	
Sl. Name & Design No. Authorized Represes CAPITAL LETTERS)	nation of ntative (IN	Appearing on behalf of	Signature with date

ORDER

Mr S.K. Deori and Mr S.A. Sikdar, learned counsel for the petitioners are present. Mr S. Sancheti represents the respondents.

Learned counsel for the parties submit that the matter is ready for hearing. Accordingly, the matter be listed on 30.01.2017 for hearing.

Judicial Member National Company Law Tribunal, Guwahati Bench, Guwahati.

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